

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 596/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company		City Bank N.A-Vs-Cosmic Ferro Alloys Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SHAUNAK MITRA, Adv
PRASANTA NASKAR, Adv

CORPORATE DEBTOR

[Signature]
14-11-17

Manju Bhutoria, Adv
Rishav Banerjee, Adv
Varun Kedia, Adv
Kumondeep Majumder, Adv

Appearing on behalf
of City Bank (Applicant)

[Signature]
14-11-17

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor made a prayer that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List on 24/11/2017 for admission.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)